

DIVISION BENCH
COURT - II

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/240(KB)2022
IA(COMPANIES.ACT)/89(KB)2022

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	SNEH GOYAL VS SHYAM FERRO ALLOYS LTD.
UNDER SECTION	SEC. 59

Appearance (via video conferencing/physically)

Mr. Rohit Banerjee, Adv.] For the Applicant in
Mr. Suryaneel Das, Adv.] IA(COMPANIES.ACT)/89(KB)2022
Mr. Chiranjit Pal, Adv.]
Ms. Pallavi Ray, Adv.]

Mr. K. Thaker, Adv.] For the Respondent No.2
Mr. Aditya Mondal, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **18th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**